

PENDENCY/ARREARS OF MAIN CASES IN THE STATE OF MANIPUR FOR THE MONTH OF OCTOBER, 2016

HIGH COURT OF MANIPUR

Sl. No.	Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1	3151	117	3268	179	6	185	166	7	173	3164	116	3280	0.41	-0.85	0.37	20	0	20	228	27	255

SUBORDINATE COURTS OF MANIPUR

Sl. No.	Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	3951	3403	7354	151	567	718	334	645	979	3768	3325	7093	-4.63	-2.29	-3.55	21	35	56	370	736	1106